

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1048/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

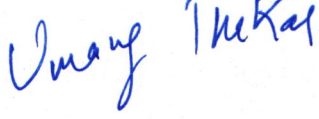
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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13	Umang Thakur a/w Ashish Pyasi i/b Dhruv & Dhruv Associates	Advocate for the Corporate Debtors	
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ORDER

C.P. No. 1048/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of Corporate Debtor is present.
2. By the Order of the Bench adjourned to **10.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

21.12.2017
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)